

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/50/2016

CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016**

NAME OF THE COMPANY: M/s. London I.P India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

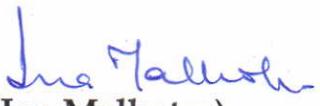
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Compliance of the order dated 07.09.2016 has been placed on record submitting that the fine imposed in terms of the same has been deposited.

In view of the same, the offence stands compounded.

2. Bench Officer to take necessary steps confirming the same with the office of the RoC.


(Ina Malhotra)
Member Judicial